

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014
CC 6414/2014

(From the judgement and order dated 18/09/2013 in ITA No.211/2011 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S DHAMPUR SUGAR MILLS LTD

Petitioner(s)

VERSUS

CIT & ANR

Respondent(s)

WITH I.A.1 (C/delay in filing SLP and office report)

Date: 28/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Dr. Rakesh Gupta,Adv.
Mr. Ambhoj Kumar Sinha,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice returnable on 7th July, 2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar